

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ELITE LEATHER INTERNATIONAL
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	ELITE LEATHER INTERNATIONAL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03-01-1979
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC, Bangalore, KA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51216KA1979PTC003440
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	21/2, VITTALNAGAR, CHAMARAJPET BANGALORE KA 560018 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11-02-2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: M V Sudarshan Add: No.984/13, 8th Main, Girinagar II Phase, Bangalore KA-560085, KA, IN Email: sudarshan.mv@outlook.com Mob: +91 96203 00691 Reg. No. IBBI/IPA-002/IP-N00561/2017-2018/11707
8.	LAST DATE FOR SUBMISSION OF CLAIMS	13-03-2023

Notice is hereby given that the ELITE LEATHER INTERNATIONAL PRIVATE LIMITED has commenced voluntary liquidation on 11th February 2023.

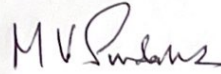
The stakeholders of Elite Leathers International Private Limited are hereby called upon to submit a proof of their claims, on or before 13th March 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11-02-2023
Place: Bangalore




M V Sudarshan
Liquidator